

From,

**Rajiv Sharma, HJS**  
Joint Registrar (Services)  
High Court, Allahabad

To,

**1. All the District & Sessions Judges**  
Sub-ordinate to High Court of Judicature at Allahabad  
**2. Principal Secretary (Judicial) & L.R.**  
Government of U.P.  
Lucknow

**No. 377/DR(S)/2013 Dated: Allahabad 30.09.2013**

**Subject: - Regarding request for personal hearing of officers/representationists who have filed objections against Tentative Seniority Report/ List published on 25.07.2013.**

**Sir/Ms,**

In continuation to Court's Letter No. 250 dated 25.07.2013 regarding Tentative Seniority Report/List published on 25.07.2013, I have been directed to inform you that Hon'ble the Seniority Committee has been pleased to pass the Order in regard to request of officers/ representationists for personal hearing that **first 12 officers of the following list be present in person before Hon'ble the Seniority Committee on 23.10.2013 at 2:00 PM and rest of the officers on 24.10.2013 at 2:00 PM** accordingly:

Sl.	Name of the Officer S/Sri	Designation	Present Place of posting	NS/DR/LCE/ Batch	Date @2:00 PM
<b><u>Officers of Nyayik Sewa (Batch-wise)</u></b>					
1.	Sanjay	A.D.J.	Agra	NS/1985	23.10.2013
2.	Ajay Kumar Srivastava-I	A.D.J.	Bareilly	NS/1985	23.10.2013
3.	Surendra Pal Singh	A.D.J.	Moradabad	NS/1985	23.10.2013
4.	Dr. Ajay Krishna Vishvesh	Spl. Sec. & Addl. L.R., Govt. of U.P.,	Lucknow	NS/1986	23.10.2013
<b><u>Officers of Direct Recruitment (Batch-wise)</u></b>					
5.	Bhoopendra Sahai	A.D.J.	Faizabad	DR/98-2000	23.10.2013
6.	Suresh Kumar Gupta	A.D.J.	Faizabad	DR/98-2000	23.10.2013
7.	Ram Achal Yadav	A.D.J.	Faizabad	DR/98-2000	23.10.2013
8.	Radhey Shyam Yadav	A.D.J.	Bareilly	DR/98-2000	23.10.2013
9.	Dinesh Kumar Sharma- III	A.D.J.	Mathura	DR/98-2000	23.10.2013
10.	Jitendra Kumar Sinha	A.D.J.	Maharajganj	DR/2007	23.10.2013
11.	Rajat Singh Jain	A.D.J.	Bulandshahar	DR/2007	23.10.2013
12.	Sanjeev Fauzdar	A.D.J.	Bareilly	DR/2007	23.10.2013
13.	Avnish Saxena	A.D.J./JR(L)	Lucknow	DR/2007	24.10.2013
14.	Anil Kumar Jha	A.D.J.	Gorakhpur	DR/2007	24.10.2013
15.	Madan Pal Singh	A.D.J.	Meerut	DR/2007	24.10.2013
16.	Harvir Singh	A.D.J./Registrar	APTEL, Delhi	DR/2007	24.10.2013
17.	Babbu Sarang	A.D.J.	Bijnor	DR/2007	24.10.2013

18.	Ajay Kumar-II (Dr.)	A.D.J.	Meerut/Addl. Direct. IJTR, Lucknow	DR/2007	24.10.2013
19.	Chawan Prakash	A.D.J.	Saharanpur	DR/2007	24.10.2013
20.	Ved Pal Singh	A.D.J.	Budaun	DR/2009	24.10.2013
21.	Vishnu Kumar Sharma	A.D.J.	Etah	DR/2009	24.10.2013
22.	Vinay Kumar Inder Preet Singh Josh	A.D.Js.	Mirzapur Aligarh	DR/2009	24.10.2013

I am, further to state that any officer, whose name has not been included in the aforesaid list inadvertently, but has requested for personal hearing while filing his/her objections against Tentative Seniority Report/ List published on 25.07.2013, may also be present in person on 24.10.2013 at 2:00 PM under intimation to the Hon'ble Court at earliest.

I am, therefore, to request you that kindly get it downloaded from official website of Hon'ble Court i.e. [www.allahabadhighcourt.in](http://www.allahabadhighcourt.in) and apprise all the subordinate officers concerned with the direction to appear in person before Hon'ble the Seniority Committee on 23.10.2013 & 24.10.2013 at 2:00 PM accordingly.

Kindly treat it as most urgent.

**Yours faithfully,**  
Sd/-  
**(Rajiv Sharma)**  
**Joint Registrar (Services)**

**No. 377(i)/ DR(S)/2013 Dated: Allahabad 30.09.2013**

Copy forwarded for information and necessary action to:

1. The Registrar General, Hon'ble High Court of Uttarakhand with a request to kindly apprise all the concerned officers, who have opted to serve in the State of Uttarakhand to submit their objections within the time limit prescribed
2. The Director, Institute of Judicial Training & Research, U.P, Vineet Khand, Gomti Nagar, Lucknow with request that the objections against the said report are got received in Hon'ble High Court within the prescribed time limit.
3. The Registrar, High Court of Judicature at Allahabad, Lucknow Bench, Lucknow.
4. The Member-Secretary, U.P State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001
5. The Chairman, Commercial Tax Tribunal, Lucknow.
6. Sri Harvir Singh, Registrar, Appellate Tribunal of Electricity of New Delhi.
7. Sri Praveen Kumar, Presiding Officer, Awas Evam Vikas Parisad Agra.
8. Sri Shyam Shanker (Upadhyay), Legal Advisor to Hon'ble the Governor, Government of U.P, Lucknow.
9. Sri Manvendra Singh, Law Officer, Human Right Commission, Lucknow.
10. Sri Prasoon Kumar Katiyar, Chief Investigating Officer, Office of Lokayukt, Lucknow.
11. Smt Prem Kala Singh, Presiding Officer, Nagar Mahapalika Tribunal, Lucknow.
12. Sri Deepak Raj, Registrar, Railway Claims Tribunal, Principal Bench, New Delhi.
13. Sri Mohd. Rais Siddiqui, Registrar, State Consumer Disputes Redressal Commission, Lucknow.
14. Smt. Saorj Yadav, Special Secretary and Additional L.R., Supreme Court (Legal Cell), New Delhi.
15. Sri Tej Bahadur Singh, Registrar, U.P State Public Service Tribunal, Lucknow.
16. Sri Yashwant Kumar Mishra, Legal Advisor, U.P.S.R.T.C., Lucknow.
17. All the H.J.S. Officers posted at High Court of Judicature at Allahabad.

Sd/-  
**Joint Registrar (Services)**